

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1562**

TO BE ANSWERED ON THE 26TH July, 2016/ SHRAVANA 4, 1938 (SAKA)

INVESTIGATION INTO MALEGAON BLAST CASE

1562. SHRI MD. BADARUDDOZA KHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the manner in which the National Investigation Agency (NIA) carried out the probe on Malegaon Blast Case casts doubt on the very motive of their investigation;

(b) if so, whether the Government has any plan to hand back this case to ATS since it appears that the NIA have not managed to get any evidence against the culprit till date; and

(c) if so, details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): No, Madam. The Central Government has entrusted investigation of Malegaon Blast, 2006 and Malegaon Blast, 2008 cases to NIA. In both cases, the NIA has carried out its investigation based on the facts and evidence in accordance with the law and has filed chargesheets.

(b) & (c): Does not arise.
